THE

PARLIAMENTARY DEBATES

OFFICIAL REPORT

IN THE SECOND SESSION OF THE COUNCIL OF STATES

cominettcing on the 24th November 1952

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COUNCIL OF STATES

Monday, 24th November 1952

The Council met at a quarter to eleven of the clock, Mr. DEPUTY CHAIRMAN in the Chair.

MEMBERS SWORN

Shri R. U. Agnibhoj (Madhya Pradesh). Shri N. Sanjiva Reddy (Madras). Sardar Swarn Singh (Punjab). Shri K. C. Reddy (Mysore). Shri Sardar Singh (Rajasthan). Shri Lavji Lakhamshi (Kutch).

ORAL ANSWERS TO QUESTIONS

DISPLACED PERSONS PROPERTY CLAIMS

- *I. DIWANCHAMAN LALL:Will the Minister for REHABILITATION be pleased to state :
- (a) the exact figures of admitted claims in respect of urban property of displaced persons from West Pakistan, province-wise;
- (b) the number of such claims still to be finalised;
- (c) the total value of Muslim evacuee property;
- (d) the sources from which Government intend to pay compensation;
- (e) whether the disparity in the value of the evacuee property of the displaced persons from West Pakistan

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and of that of the Muslim evacuees from India is such that any interference with the rights and titles would cause a serious loss to displaced persons from West Pakistan; and, if so, whether it is the intention of Government to provide full compensation in the case of such an eventuality; and

(/) whether Government would lay on the Table of the Council a copy of the proceedings of any conferences they may have held recently or are likely to hold with the State Rehabilitation Ministers?

THE MINISTER FOR REHABILITATION (SHRI AJIT PRASAD JAIN): {a} to (/). The scheme for compensation with all statistics of claims and evacuee property will be placed before the House in due course.

DIWAN CHAMAN LALL: May I ask the Hon. Minister to say whether so far any figures have been collected concerning the value of property assessed belonging to people from West Pakistan?

SHRI A. P. JAIN: Yes, figures have been collected but they are provisional figures.

DIWAN CHAMAN LALL: Is it a fact that so far the figures amount to Rs. 600 crores and yet about 50,000 names have still got to be considered?

SHRI A. P. JAIN: I am not prepared to vouchsafe the accuracy of the statement made by the hon. Member.